

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 107(ND)/14

**CORAM:**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.12.2019**

**NAME OF THE COMPANY: Mr. Navin Aggarwal V/s. M/s. SRG Polypet  
Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner (s): Mr. Mansumyer Singh, Advocate

For the Respondent(s): Mr. Dhananjay Mehlawat, Advocate

**ORDER**

*20th March*

No time left. Renotify this case on . . . . ., 2020.

*-sd-*

**(L. N. Gupta)  
Member (T)**

*-sd-*

**(Ina Malhotra)  
Member (J)**